

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP09/16	IA 14/16, IA 16/16, IA 26/17, IA 27/17, IA 29/17 & IA 34/17 & IA 50/17 in TP 83/16	Hearing	397/ 398	M. Nandana Reddy Vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 6 Ors.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) CA G.V. RAO  
GVR Rao & Co  
9346161601

For R.N. 687



2) YELAMANCHILI PRASAD  
Advocate  
09440977194

For R.N. 1,3,4  
R.N. 1,3,4



3. S. VIVEKANANDA  
For VLB Associates  
9845428653

For Petitioner



P.T.O.

Counsel for petitioner is present. Counsel for respondents are also present. Counsel for R-2 and 3 wanted IA No.50/17 to be taken up today. IA 50/17 is taken up today. Respondents in the said IA are directed to file counter. Counsel for one of the respondents in IA 27/17 filed objections.

Time granted till 09.08.2017.



MEMBER (J)



MEMBER (T)